

**GOVERNMENT OF INDIA
NEW AND RENEWABLE ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:843

ANSWERED ON:01.03.2013

WIND ENERGY GENERATION

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Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

/private wind power production companies during the last three years and the current year, State/UT-wise;

(e) whether the Government has conducted any survey for identifying the areas of setting up wind energy projects in the country, if so, the details thereof, State/TJT-wise including the State of Punjab; and

(f) whether investors are not showing interest in wind energy sector in the country including the States of Jharkhand and Rajasthan, if so, the reasons therefor and reaction of the Government thereto?

Answer

MINISTER FOR NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

(a) A total capacity of 18551 MW from wind energy has been established in the country. This is around 9% of the total installed power capacity in the country. The state-wise wind power installed capacity is given at Annexure-I. The states of Uttar Pradesh and Jharkhand do not have any wind potential site.

(b) Yes, Madam.

(c) The Government has set a target of 15000 MW of wind power to be installed during 12th Plan period. The capital expenditure for setting up one MW wind power project is approximately Rs.6 crores.

(d) The Government has been promoting wind power projects through private sector investment by providing fiscal and promotional incentives such as 80% Accelerated Depreciation, concessional import duty on certain components of wind electric generators, excise duty exemption to manufacturers. 10 years tax holiday on income generated from wind power projects is also available. Loans for installing windmills are available from Indian Renewable Energy Development Agency (IREDA) and other Financial Institutions. Technical support including wind resource assessment is provided by the Centre for Wind Energy Technology (C-WET), Chennai. This apart, preferential tariff is being provided in potential states. A Generation Based Incentives (GBI) was available from December 2009 to 31st March 2012, under which Rs.0.50/unit generated from wind power projects was provided to the projects which did not avail Accelerated Depreciation (AD) benefit. The GBI and AD benefit have been discontinued w.e.f. 01.04.2012.

(e) Through the Centre for Wind Energy Technology (C-WET), Chennai, the Government has undertaken an extensive wind resource survey programme to identify the potential sites for wind power projects. A total 701 wind monitoring stations have so far been established in the country. The data collected is available with C-WET, which is used by various stake holders in wind sector. State wise numbers of wind monitoring stations installed so far is given at Annexure-II.

(f) Investors interest has slowed down in wind energy sector during current year. Reports suggest that this is because of the absence of GBI and AD benefits. The Government has prepared a proposal for continuing the GBI and AD benefits.